

In addition Rs. 38 lakhs were given as loans.

(c) Three colonies have so far become self-sufficient.

(d) No further assistance is required by the three colonies which have become self-sufficient. No part of the loans has yet been recovered as instalments are not yet due.

#### NEW PROJECTS IN ORISSA

**\*2221. Shri Sanganna:** Will the Minister of Planning be pleased to state:

(a) whether there are any proposals submitted by the Government of Orissa for construction of new projects which are under the consideration of the Union Government;

(b) if so, what and where they are; and

(c) if the answer to part (a) above be in the negative, whether the Government of Orissa has been asked to submit any fresh proposals?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** (a) No.

(b) Does not arise.

(c) Does not arise.

#### AGREEMENTS AND PACTS

**\*2221-A. Shri Raghavaiah:** Will the Prime Minister be pleased to state:

(a) what steps are taken to make copies of Agreements entered into or Pacts made by the Government of India with other Governments since 15th August, 1947, available to Members of Parliament; and

(b) whether Government have considered the desirability of placing copies of such documents in the Library of the House?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):** (a) and (b). Some of these agreements and pacts have been laid on the Table of the House from time to time. Government will gladly place copies of such documents in the library of the House and instructions to this effect will be issued to all the Ministers concerned.

#### ASSISTANCE TO EDUCATIONAL INSTITUTIONS

**\*2222. Shri Jethalal Joshi:** Will the Minister of Rehabilitation be pleased to state:

(a) whether the Government of India have given any financial assis-

tance to the educational institutions disrupted from Pakistan;

(b) if so, what are these institutions and what is the amount given to each;

(c) whether this assistance is in lieu of the compensation or as a rehabilitation assistance; and

(d) the points taken into consideration in dealing with requests for such assistance

**The Minister of Rehabilitation (Shri A. P. Jain):** (a) Yes.

(b) A statement (I) is laid on the Table of the House. [See Appendix X, annexure No. 48].

(c) These amounts have been given as grants to assist the institutions to establish themselves in India, but it is always open to Government to take these grants into account when the question of compensation comes up.

(d) The points which are generally taken into account in deciding the case of a disrupted Educational Institution for a grant-in-aid, are indicated in the statement (II) a copy of which is laid on the Table of the House. [See Appendix X, annexure No. 48.]

#### OIL REFINERIES

**\*2223. Shri H. N. Mukerjee:** Will the Minister of Production be pleased to refer to the terms and assurances given to British and American firms for working oil refineries at Bombay as published in the Press Notes and state whether there has since been any departure from Government's policy regarding foreign capital as enunciated by the Prime Minister in 1949?

**The Minister of Production (Shri K. C. Reddy):** No, Sir.

#### RAJGHAT SAMADHI COMMITTEE

**\*2224. Shri S. N. Das:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Rajghat Samadhi Committee has been fully constituted and is functioning;

(b) the amount of the Samadhi fund, if it has been formed; and

(c) whether the Committee has appointed a caretaker?

**The Minister Works, Housing and Supply (Sardar Swaran Singh):** (a) Yes.

(b) The fund has not yet been formed.